

17

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/142/ (IB)/2017

NAME OF THE PETITIONER(S)

: SIKA INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: METECNO INDIA PVT LTD

UNDER SECTION

: 433 ( e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M/s. P.M. HARIHARAN  
L. LEEHA RAMAN

Counsel for Petitioner



T. R. Raman

Counsel for Respondent



**ORDER**

Counsel representing both the parties are present. Counsel for respondent filed counter and furnished copy to the other side. Counsel for petitioner is directed to file affidavit and bank statement as per Sec.9(3)(b) & (c) of I&B Code, 2016.

Counsel for respondent stated that there is a chance of settlement between the parties and wanted to file a proposal in this regard. In view of the submissions of both the sides, time enlarged at request for hearing submissions. Put up on

31.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)